

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Training Programme on "Sensitizing Judges on Family Court Matters."

CORRIGENDUM

No: 60379-98/E.S Dated: 27/03/2019

Please read the place of posting of the officer namely Sh. Tasleem Arif, mentioned at Sr. No.8 in the Annexure-A of High Court Order No.1569 dated 27.03.2019 as Addl. Special Judge, Anticorruption, Jammu instead of Addl. District & Sessions Judge, Handwara.

(Sanjay Dhar)
Registrar General

No: 60379-98/E.S

Dated: 27/03/2019

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordship's.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
6. Pr. District & Sessions Judge, Jammu/Kupwara,
7. Director J&K State Judicial Academy, Jammu
..... for information and necessary action.
8. CPC e-Courts, High Court of J&K ,for uploading the same on High Court website.
9. Office file.

Registrar General